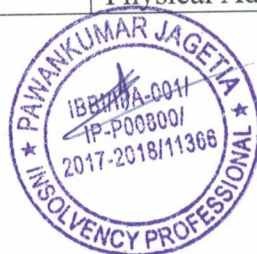


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF EUROCOIN CERAMICS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Eurocoin Ceramics Private Limited
2.	Date of incorporation of corporate debtor	16/07/2013
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26933GJ2013PTC076055
5.	Address of the registered office and principal office (if any) of corporate debtor	S. No. 564, Nr. Narmada Canal Opp. Pavadiyari Temple, Tal. Morbi, Rajkot, Sapar, Gujarat – 363630.
6.	Insolvency commencement date in respect of corporate debtor	17/04/2025 (Order Received on 18/04/2025)
7.	Estimated date of closure of insolvency resolution process	14/10/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Pawankumar Jagetia IBBI Registration No:- IBBI/IPA-001/IP-P00800/2017-2018/11366
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: - 508, 21st, Century Business Centre, Ring Road, Beside World Trade Centre, Surat, Gujarat-395002. E-mail: - pjagetiaco@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: - 508, 21st, Century Business Centre, Ring Road, Beside World Trade Centre, Surat, Gujarat-395002. E-mail:- cirp.eurocoin@gmail.com
11.	Last date for submission of claims	01.05.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: N.A.



Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s Eurocoin Ceramics Private Limited on 17/04/2025.

The creditors of M/s Eurocoin Ceramics Private Limited, are hereby called upon to submit their claims with proof on or before 01/05/2025 to the Interim Resolution Professional at 508, 21st Century Business Centre, Ring Road, Beside World Trade Centre, Surat, Gujarat-395002.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18/04/2025

Place: Surat



IP Pawan Jagetia

Interim Resolution Professional of

M/s. Eurocoin Ceramics Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P00800/2017-2018/11366

AFA Valid upto: 30/06/2025